

**CP NO. 132 (ND)/11
RT No.41/2016**

Vikas Garg & Anrs.

...Petitioners

Versus.

M/s James Hotels & Ors.

...Respondents

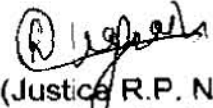
Present: Mr. Vikas Garg, petitioner No.1 in person.

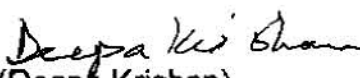
None for petitioner No.2.

Ms. Riya Bansal, Advocate for Mr. Gaurav Mankotia,
Advocate for respondents No.1 to 7.

Mr. V K Sachdeva, Advocate for respondent No.8.

The matter was listed for arguments but the petitioner No.1 states that he was informed by the counsel for respondents No. 1 to 7 of his inability to come today. The matter was fixed for arguments today. List for arguments now for 20.12.2016. It is further directed that share transfer register and register of members as earlier directed along with the documents available be produced by the respondents on the next date for arguments.


(Justice R.P. Nagrah)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

December 07, 2016
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